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- Mohd. Saddam Hussain v. Enforcement Directorate*, (**Rongon Mukhopadhyay**, J.), [2025 SCC OnLine Jhar 3622](#)
- Narendra Kumar Neotia v. Ranchi Municipal Corpn.*, (Rongon Mukhopadhyay and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 3642](#)
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- Prafulla Devi v. State of Jharkhand*, (**Rongon Mukhopadhyay** and Pradeep Kumar Srivastava, JJ.), [2025 SCC OnLine Jhar 3629](#)
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- Sakil Anwar v. State of Jharkhand*, (Rongon Mukhopadhyay and Ambuj Nath, JJ.), [2025 SCC OnLine Jhar 3625](#)
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- Sumita Bhagat (Kujur) v. State of Jharkhand*, (Rongon Mukhopadhyay and Deepak Roshan, JJ.), [2025 SCC OnLine Jhar 3623](#)
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In Reference v. State of M.P., (Sanjeev Sachdeva, C.J. and Vinay Saraf, J.), [2025 SCC OnLine MP 8455](#)
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